

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 240
(IB)-1095(ND)2019
IA/3598/2020 IA/4849/2020, IA/619/2021

IN THE MATTER OF:

Ritu Tandon

...

Applicant/Petitioner

Versus

M/s. Rain Automotive India Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC,2016

Order delivered on 05.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv Mrinali Prasad for RP
Adv. Maya Gupta Liquidator with Adv Abhishek Anand and Adv Kunal
Godhwani

ORDER

Renotified to 26.04.2021.


(T.S.Singh)
Court Officer